

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH

SERVICE TAX APPEAL NO. 50877 OF 2024 (SM)

[Arising out of the Order-in-Appeal No. 193-195/AK/ST/JDR/2024 dated 10/04/2024 passed by The Commissioner of CGST, Jodhpur (Raj.)]

M/s I.P. Singh Construction Co.

2/1915, Kudi Bhagtasani Scheme,
Dist. Jodhpur (Raj.).

Appellant

VERSUS

Commissioner of CGST,

G-105, New Jodhpur Industrial Area,
Jodhpur (Raj.).

Respondent

APPEARANCE

Shri Om P. Agarwal, Chartered Accountant – for the appellants.

Shri Kuldeep Rawat, Authorized Representative (DR) – for the
Department

CORAM : HON'BLE SHRI ASHOK JINDAL, MEMBER (JUDICIAL)

DATE OF HEARING : 07.04.2025

DATE OF DECISION: 06.05.2025

ASHOK JINDAL

Appeal is allowed. For order see order of date in Service
Tax Appeal No. 50876 of 2024 (SM).

**(ASHOK JINDAL)
MEMBER (JUDICIAL)**

PK